NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **29.07.2025** (TUESDAY)

CHENNAI BENCH (HYBRID MODE) 10:30 AM

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 337/2025 (With defects)	Samunnati Agri Value Chain Solutions Pvt Ltd Vs Nekkanti Sea Foods Ltd	Mr. Raja Shekar Rao Salvaji	
2.	Comp App (AT) (CH) (Ins) No. 338/2025 For Stay IA No. 1024/2025 (With defects)	Jasmine Varghese Vs Tata Capital Ltd & Anr.	Mr. L Bhaskaran	
3.	Comp App (AT) (CH) (Ins) No. 340/2025 For Stay IA No. 1028/2025 (With defects)	Jossan Varghese Vs Tata Capital Limited & Anr.	Mr. L Bhaskaran	
4.	Comp App (AT) (CH) (Ins) No. 341/2025 For Stay IA No. 1029/2025 (With defects)	Joby Varghese Vs Tata Capital Limited & Anr.	Mr. L Bhaskaran	
5.	Comp App (AT) (CH) (Ins) No. 342/2025 For Stay IA No. 1030/2025 (With defects)	Bobby Abraham Vs Tata Capital Ltd & Anr.	Mr. L Bhaskaran	
6.	Comp App (AT) (CH) (Ins) No. 339/2025 For Urgent Hearing IA No. 1026/2025 For Stay IA No. 1027/2025 (With defects)	Kesari Nandan Traders Vs Nadhi Bio Products PVt Ltd Rep by Sreenivasa Rao Ravinuthala	Mr. Ramesh Kumar Chopra	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	TA (AT) No. 211/2021 (Comp App (AT) (Ins) No. 1424/2019 For Exemption IA No. 4069/2019)	Western Coalfields Ltd. Vs Sai Wardha Power Generation Ltd & 5 Ors	Mr. Keerthikiran Murali	Mr. Ramaswamy Meyyappan

8.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022 To Adv. Hg. IA No. 715/2024	T Venkattram Reddy Vs L & T Finance Ltd. & Anr	Ms. Krutika Raghavan	Mr. Shabbeer Ahmed R1 Mr. Philip Mathew R2
9.	Comp App (AT) (CH) No. 38/2025 For Stay IA No. 510 & 815/2025 For Exemption IA No. 511 & 813/2025	Ajay Balachandran & 4 Ors Vs Chautakuri Sadhashiv Rajender & 2 Ors	Mr. Hari GR Mr. Pranava Charan	Mr. Dhanaram Ramachandran R1 R2
10.	IA No. 830/2025 (For Additional Docs) in Comp App (AT) (CH) No. 52/2025 For Stay IA No. 590/2025 For Exemption IA No. 591/2025 For Additional Docs. IA No. 592/2025	Dr. Sunny Davis Ayyala Vs Thrithva Healthcare Pvt Ltd & 8 Ors.	Mr. L Venkateshwar Rao	Mr.Y Suryanarayana For Caveator Mr. Manoj Kumar Koyalkar, PCS- R2
11.	IA No. 904/2025 (To implead) & IA No. 905/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 149/2025 For Exemption IA No. 400/2025 For Stay IA No. 757/2025	Lokaa Developer Pvt Ltd through its Suspended Director Santosh Sharma Vs V Rajalakshmi & 25 Ors	Mr. Kushal Bansal	Mr. Rajkumar Jhabakh- R1
12.	IA No. 920/2025 (To implead) & IA No. 753/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 265/2025 For Interim Injunction IA No. 754/2025	Chintala Maipal Reddy & 3 Ors Vs Nethi Mallikarjuna Setty, Liquidator of Amazon Enterprises Pvt Ltd	Mr. K Moorthy	Nethi Mallikarjuna Setty, Liquidator

For Directions (Requests for adjournments will not be entertained for the matters listed under this caption)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No. 1281/2023	Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt Ltd Vs Asset Reconstruction Company (India) Ltd & Anr	Mr. Philip Mathew	Mr. PS Ganesh- R1

14.	Comp App (AT) (CH) (Ins) No. 147/2024 For Exemption IA No. 396/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & Anr.	Mr. Sandeep Bajaj	Mr. Pranava Charan R1
15.	Comp App (AT) (CH) (Ins) No. 28/2024 For Exemption IA No. 92/2024 For Stay IA No. 93/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Ltd Vs State Bank of India & Anr	Mr. Sandeep Bajaj	Mr. Pranav Charan- R1 Mr. P Ravi Charan-R2
16.	Comp App (AT) (CH) (Ins) No. 423/2024 For Stay IA No. 1151/2024	S Parvathi Suspended Director of the Corporate Debtor Mast Innovative Products Pvt Ltd Vs Valdel Projects Pvt Ltd & Anr.	Mr. Sandeep Kumar Ambalavanan	Ms. Shubharanjani Ananth- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt Ltd Vs Canara Bank & Anr	Mr. Atul Madhavan	Mr. ML Ganesh- R1
18.	Comp App (AT) (CH) (Ins) No. 164/2023 For Stay IA No. 537/2023	AR Transport & 20 Ors Vs Nirav Kirit Pujara, RP for Andhra Cements Ltd & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra R1 Mr. Anirudh Krishnan R2 Mr. Ashwin Shanbhag R4 Ms. Keerthikiran Murali- R5
19.	Comp App (AT) (CH) (Ins) No. 350/2023	R Raghavendran Liquidator of Nathella Sampath Jewelry Pvt Ltd Vs Nathella Prapanna Kumar, Suspended Director of the Corporate Debtor & 6 Ors. WITH	Mr.AG Sathyanarayana	Mr. Pawan Jhabakh R4, R5
20.	Comp App (AT) (CH) (Ins) No. 172/2024	R Raghavendran Liquidator of Nathella Sampath Jewelry Pvt Ltd Vs The Joint Director, Directorate of Enforcement	Mr.AG Sathyanarayana	

			1	
21.	Comp App (AT) (CH) (Ins) No. 292/2024	Govt. of Tamil Nadu Commercial Taxes and Registration Dept. Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua Designs India Pvt. Ltd	Mr. B Vijay	
22.	Comp App (AT) (CH) (Ins) No. 338/2024	Sunil Kumar Madanlal Sharma Vs GVK Deoli Kota Expressway Pvt Ltd	Mr. Sidhartha Kumar Jain	Mr. Anant Merathia
23.	Comp App (AT) (CH) (Ins) No. 339/2024	Vemuri Ravi Kumar Vs Bhrigu Infra Pvt Ltd & 8 Ors.	Dr. Uma Shanker Gollapudi	Mr. Abhishek Jenasenan- R2-R5
24.	Comp App (AT) (CH) (Ins) No. 347/2024 For Stay IA No. 951/2024	Mahendra Kumar Agarwal Vs PTC India Financial Services Ltd. & Anr	Mr. Soayib Qureshi Ms. Elamathi MS	Mr. Devvart Rana R2/IRP
25.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors. Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt. Ltd. & 8 Ors. WITH	Mr. MV Swaroop	Mr. B Dhanaraj- R7
26.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 &	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R1
27.	1247/2024 Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt. Ltd & 8 Ors.	Mr.CV Shailandhran	Mr. MV Swaroop R2- R4
28.	Comp App (AT) (CH) No. 37/2024 For Stay IA No. 660 & 661/2024 For Direction IA No. 1249/2024	Nagarjuna Agro Chemicals Pvt. Ltd. & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.	Mr. TK Bhaskar	
29.	Comp App (AT) (CH) No. 43/2024 For Stay IA No. 736 & 737/2024 For Direction IA No. 1248/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.	Mr. TK Bhaskar	

30.	Comp App (AT) (CH) (Ins) No. 85/2025 For Condone Delay IA No. 242/2025 For Stay IA No. 243/2025 Delay in refiling IA No. 244/2025 For Exemption	Kaluvoy Sreenivasulu Reddy, Former Director of Veracious Builders & Developers & Anr. Vs Shirley Mathew Liquidator of Veracious Builders & Developers Pvt. Ltd.	Ms. Almira Lasrado	
31.	IA No. 245/2025 Comp App (AT) (CH) (Ins) No. 147/2025 For Stay IA No. 397/2025 For Urgent listing IA No. 398/2025	Dr. K Shashidhar Vs Central Bank of India & Anr.	Mr. Anirudh Krishnan	Mr. D Ebenezar Inbaraj For Caveator
32.	Comp App (AT) (CH) (Ins) No. 148/2025 For Urgent listing IA No. 399/2025	Dr. K Shashidhar Vs Central Bank of India & Anr.	Mr. Anirudh Krishnan	
33.	Comp App (AT) (CH) (Ins) No. 286/2025 For Urgent Hearing IA No. 799/2025 For Stay IA No. 800/2025	Basheer Ahamad VK Vs The Federal Bank Ltd & Anr WITH	Ms. S Manjula Devi	
34.	Comp App (AT) (CH) (Ins) No. 287/2025 For Urgent Hearing IA No. 801/2025 For Stay IA No. 802/2025	Arun Kumar Vs The Federal Bank Ltd & Anr.	Ms. S Manjula Devi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
36.	Comp App (AT) (CH) No.44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
37.	Comp App (AT) (CH) No. 52/2022	SC Dakshinamurthy Proprietor of Sethu Transports Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Subramaniam Raja	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2

38.	Comp App (AT) (CH) No. 131/2022 For Stay IA No. 1130/2022 For Urgent Hearing IA No. 271/2023	R.V. Tyagarajan Suspended Director of Thiru Arooran Sugars Ltd. Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Parthasarathy	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
39.	Comp App (AT) (CH) No. 57/2023 For Stay IA No. 677/2023 To implead IA No. 5/2024 Delay in representation IA No. 674 & 676/2023	The Tamil Nadu Sugarcane Farmers Association Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr	Mr. Niranjan Rajagopalan	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
40.	Comp App (AT) (CH) (Ins) No. 196/2023	Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of OM Shakthi Renergies Ltd. & Anr.	Mr. Y Suryanarayana	Mr. VVSN Raju-R1 Mr. Amir Bavani R2
41.	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 For Urgent Hearing IA No. 68/2024	Rajendra Gears, Rep by its Managing Partner Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCL Kerala Ltd.	Mr. Aadil Singh Boparai	Mr. Siddhanth Makkar
42.	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	Quality Industries, through its Partner Siddharth Jain Vs Kamalesh Kumar Singhania, Liquidator	Mr. Rohit Jain	Mr. Pranay Agarwal
43.	Comp App (AT) (CH) No. 41/2024	K.Ramlal Kawarlal Jain, Proprietor of Kawarlal & Co. Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Baskaran	Mr. B Mohan
44.	Comp App (AT) (CH) (Ins) No. 260/2024 For Exemption IA No. 693/2024	Meca Project Engineers Rep by its Proprietrix, KV Kanyakumari Vs Novus Green Energy Systems Ltd	Mr. Pogulkonda Pratap	Mr.Y Suryanarayana

<u>02.00 PM</u>

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No	. Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
45	. Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors	Mr.Y Suryanarayana	Mr. Yogesh Jagia R1- R3 R5-R7 Mr. Sriram Venkatavaradan- R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in